

Subject: Comment on Consultation Paper on Review of Rating of Properties for Digital Connectivity Regulations, 2024

I would like to commend the Telecom Regulatory Authority of India (TRAI) for its continued efforts in strengthening the Digital Connectivity Rating (DCR) framework. The proposed refinements, particularly with respect to enhancing granularity of ratings, enabling assessment at the design stage, and introducing provisions for digital connectivity audits, reflect a forward-looking and pragmatic approach. These measures are expected to significantly improve the adoption, effectiveness, and overall impact of the framework in promoting robust in-building digital infrastructure across the country.

In this context, a key operational aspect merits further clarification. The framework envisages the involvement of multiple Digital Connectivity Rating Agencies (DCRAs) to carry out assessments and ratings of properties across India. However, it is possible that, at any given time, certain empanelled DCRAs may have limited operational capacity, regional constraints, or may not be actively responding to requests from Property Managers (PMs).

In such a scenario, it would be useful to understand the mechanism proposed by TRAI to ensure that Property Managers are able to seamlessly connect with available DCRAs for timely assessment and rating of their properties.

Clarification on the above would help ensure smoother implementation of the framework and enhance the overall user experience for stakeholders.

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